

(a) the number of lives claimed by hooch last year i. e. 1989 in the country;

(b) the number of persons prosecuted for selling spurious liquor;

(c) the measures adopted by Government to check recurrence of such incidents in future; and

(d) whether Government propose to enforce 'prohibition' in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). Information is being collected and will be laid on the table of the Sabha.

[English]

#### **Substituted Drugs Dispensed in Delhi Hospitals**

10198. DR. BHAGWAN DASS RATHOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government hospitals in Delhi are dispensing substituted drugs against the actually prescribed drugs whose composition is invariably different:

(b) if so, whether such substitution of drugs having different compositions are permitted under the Drug and Cosmetic Act; and

(c) the steps taken by government to make available the medicines prescribed by the specialists to CGHS beneficiaries?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) No, Sir.

(b) Does not arise.

(c) All the listed formulary medicines are made available to all the CGHS beneficiaries through the dispensaries. In case, any time is not available, the same is procured from Super Bazar and supplied to the beneficiaries. In the event of non-supply by the Super Bazar also, the patient is authorised to procure the same from open market and get the expenditure reimbursed. In an emergent need, Medical Officers of the dispensaries are also authorised to issue authority slips to beneficiaries for Super Bazar.

#### **Cotton Destroyed Due to Mismanagement**

10199. SHRIGANGA CHARAN LODHI: Will the Minister of TEXTILES be pleased to state:

(a) whether it has been reported that at Earthertan Cotten Mills, Kanpur, Uttar Pradesh a thousand meters of cotton has been destroyed; and

(b) if so, the reasons therefor and the total loss suffered by the mill?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No cotton has been destroyed in Atherton West Mills, Kanpur, a textile mill under National Textile Corporation (U.P) Ltd.

(b) Does not arise.

[Translation]

#### **Expert committee on Abid Hussain Committee Report.**

10200. SHRI PHOOL CHAND VERMA:  
SHRI R. N. RAKESH:

Will the Minister of TEXTILES be pleased to state: